

25.5.01 Hon. Mr. Justice R.R.K. Prasad
Hon. Maj Gen. K.K. Sinvastava AM

In this case Sri M.A. Sirdani
appeared for the appellant and Sri A.K.
Grew holding brief of Sri Ashok
Mohiley is present for the respondents.
After the death of Sri Sirdani a
notice was sent to the appellant
to engage another Counsel fixing
17.4.01 for hearing. The notice
has been received back with the
postal endorsement ^{dated 5.2.01} 'left'. There
is nobody to supply the correct
address of the appellant. In the
circumstances, the appellant himself
has not taken care to learn the
progress of the case though pending
since 1994. In the circumstances
the OA is dismissed for want of
prosecution. No order as to costs.


A.M.


V.C.

by